

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1234 of 2019 in Comp. App.(AT) (Ins) No. _ of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr	Priyanshu Upadhyay

By Order
-sd/-

Assistant Registrar

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